

17.34½ hrs.

**PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL\***

[INSERTION OF NEW SECTIONS 4A, 4B, ETC.]

**SHRI VISHWANATH PRATAP SINGH** (Phulpur): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954

**MR. CHAIRMAN:** The question is

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954"

*The motion was adopted.*

**SHRI VISHWANATH PRATAP SINGH:** I introduce the Bill.

17 35 hrs

**ALL-INDIA SERVICES (AMENDMENT) BILL\***

[INSERTION OF NEW SECTIONS 2B, 2C ETC.]

**SHRI VISHWANATH PRATAP SINGH** (Phulpur): I beg to move for leave to introduce a Bill further to amend the All-India Services Act 1951.

**MR CHAIRMAN** The question is

"That leave be granted to introduce a Bill further to amend the All-India Services Act, 1951"

*The motion was adopted*

**SHRI VISHWANATH PRATAP SINGH** Sir, I introduce the Bill

**MR. CHAIRMAN:** Shri Hukam Chand Kachwal. He is not here.

Shri Hari Singh.

17 35½ hrs.

**HOMOEOPATHY CENTRAL COUNCIL (AMENDMENT) BILL\***

[AMENDMENT OF SECTION 2]

**SHRI HARI SINGH** (Khurja): I beg to move for leave to introduce a Bill to amend the Homoeopathy Central Council Act, 1973

**MR CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to amend the Homoeopathy Central Council Act, 1973"

*The motion was adopted.*

**SHRI HARI SINGH:** Sir, I introduce the Bill

17 36 hrs

**HOMOEOPATHY CENTRAL COUNCIL (AMENDMENT) BILL\***

[AMENDMENT OF SECTIONS 2, 5, ETC.]

**SHRI M. C. DAGA** (Pali): I beg to move for leave to introduce a Bill to amend the Homoeopathy Central Council Act, 1973.

**MR CHAIRMAN:** The question is

"That leave be granted to introduce a Bill to amend the Homoeopathy Central Council Act, 1973"

*The motion was adopted.*

**SHRI M. C. DAGA:** Sir, I introduce the Bill.